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O.A. No. 281/07

ORDER DATED 2nd DECEMBER, 2009

Coram:

HON'BLE MR. JUSTICE K. THANKAPPAN, MEMBER (J)

Heard Mr. H.M. Dhal, Ld. Counsel for the applicant and Mr. S.B. Jena, Ld. Counsel for the Respondents.

2. By filing a Memo dated 02.12.09 Ld. Counsel for the applicant submits to withdraw the Original Application to which Ld. Counsel for the Respondents has no objection thereto. In view of the submission made, the O.A. is dismissed as withdrawn.

K. Thankappan

JUDICIAL MEMBER

K.B